

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA

UNSTARRED QUESTION NO. 83

TO BE ANSWERED ON MONDAY, 22nd JULY, 2024

31 ASHADHA, 1946 (SAKA)

MOUNTING DEBT BURDEN

83. SHRI VISHNU DATT SHARMA

Will the Minister of Finance be pleased to state:

- (a) Whether the Government is cognizant of the mounting debt burden and the deteriorating fiscal situation in some states due to excessive and imprudent doling out of freebies;
- (b) If so, whether the Government is making efforts to bring fiscal prudence in finances of these states to protect the interests of the people and the nation;
- (c) If so, the details thereof; and
- (d) If not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (d) As per the Reserve Bank of India's report titled 'State Finances: A study of budgets of 2023-24', the details of total outstanding liabilities of the State Governments at the end of March, 2022, March 2023(RE), March 2024(BE) are at **Annexure-I**.

Further, in terms of Article 151 (2) of the Constitution of India, Comptroller and Auditor General of India submits State Finances Audit Report relating to the Accounts of a State to the Governor of the State which is laid before the Legislature of the State. The State Finances Audit Report includes the fiscal situation of the State along with debt position.

All States have enacted their Fiscal Responsibility and Budget Management (FRBM) Act. Compliance to the State FRBM Act is monitored by the respective State Legislatures. Department of Expenditure, Ministry of Finance generally follows the fiscal limits mandated by the accepted recommendations of the Finance Commission while exercising the powers to approve borrowings by States under Article 293(3) of the Constitution of India. Adjustments for the over-borrowing by States during previous years, if any, are made in the borrowing limits of subsequent years.

Annexure-I referred to in the answer of part (a) to (d) of Lok Sabha Unstarred question no.

83 for 22.07.2024

State-wise details of total outstanding liabilities of State Governments at the end of March 2022, March 2023(RE) and March 2024 (BE)

Total Outstanding Liabilities of State Governments			
(Rs. in Crore)			
State/UT	2022	2023 (RE)	2024 (BE)
1. Andhra Pradesh	3,80,548.50	4,28,715.70	4,85,490.80
2. Arunachal Pradesh	15,924.60	18,850.40	21,654.20
3. Assam	1,02,366.30	1,26,281.40	1,50,900.40
4. Bihar	2,57,634.70	2,93,850.50	3,19,618.30
5. Chhattisgarh	1,06,451.10	1,09,664.10	1,22,164.10
6. Goa	29,209.20	30,743.20	34,758.40
7. Gujarat	3,88,582.80	4,21,018.20	4,67,464.40
8. Haryana	2,79,453.30	3,05,586.90	3,36,253.00
9. Himachal Pradesh	73,541.40	86,639.20	94,992.20
10. Jharkhand	1,13,568.10	1,18,855.50	1,31,455.60
11. Karnataka	5,03,987.70	5,35,408.10	5,97,618.40
12. Kerala	3,60,036.90	3,89,312.30	4,29,270.60
13. Madhya Pradesh	3,25,193.00	3,65,624.40	4,18,056.00
14. Maharashtra	6,06,407.10	6,53,197.00	7,22,887.30
15. Manipur	15,334.00	17,376.40	19,245.80
16. Meghalaya	16,927.60	18,845.10	20,029.90
17. Mizoram	10,953.70	12,880.00	14,039.30
18. Nagaland	15,834.50	17,085.20	18,165.80
19. Odisha	1,39,002.40	1,29,872.90	1,20,986.90
20. Punjab	2,84,923.20	3,16,346.10	3,51,130.20
21. Rajasthan	4,63,832.80	4,99,529.00	5,62,494.90
22. Sikkim	11,482.20	13,331.40	15,529.50
23. Tamil Nadu	6,67,974.90	7,41,497.70	8,34,543.50
24. Telangana	3,14,852.90	3,52,061.00	3,89,672.50
25. Tripura	22,438.60	23,360.50	26,505.80
26. Uttar Pradesh	6,46,321.30	6,93,577.10	7,69,245.30
27. Uttarakhand	78,952.10	80,120.40	89,466.00
28. West Bengal	5,48,235.90	5,96,725.20	6,58,426.20
Total	67,79,970.80	73,96,354.90	82,22,065.30
Source: RBI Report "State Finances: A Study of Budgets of 2023-24"			